C ENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A.No. 103 of 1994

Wednesday this the 9th day of March, 1994

CORAM

Hon'ble Mr. Justice Chettur Sankaran Nair, Vice Chairman Hon'ble Mr. P. V. Venka takrishnan, Administrative Member

K. Bhaskaran,
Telecom Office Assistant (General)
Grade I, SDO of Telecom,
Tirur.Applicant

(By Advocate Mr. K. Raveendran)

٧s.

- General Manager, Telecom Calicut.
- Asst.General Manager (Admn) Telecom, Calicut.
- 3. Divisional Engineer of Telecom Majeri.
- 4. Sub Divisional Officer of Tele com, Timr. Respondents

(By Advocate Mr. C. Kochunni Nair, SCGSC)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN.

Applicant challenges an order of transfer, which according to respondents, was made pending an enquiry against him. The charge is that he abused a woman co-worker and beat her with a Chappal. We do not think that this is a fit case for interference.

2. Learned Counsel for applicant submits that transfer to a distant place involving ardous journey will tell upon the health of the applicant. He also

submits that a vacancy is likely to arise at a nearby place. Applicant may make a request for transfer to that place, to the Ist respondent. We express no opinion on the merits.

3. With the above directions, we dispose of the application. No costs.

Dated 9th March, 1994.

P.V. VENKATAKR ISHNAN ADMINISTRATIVE MEMBER

CHETTUR SANKARAN NAIR(J) VICE CHAIRMAN

Hankarannair

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